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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 680/2022, CRL.M.A. 2919/2022

INCOME TAX OFFICE

..... Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

versus

DEEPAK TALWAR

..... Respondent

Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

19

+ CRL.M.C. 743/2022, CRL.M.A. 3132/2022 & 18371/2023

INCOME TAX OFFICE

..... Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

versus

DEEPAK TALWAR

..... Respondent

Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

20

+ CRL.M.C. 744/2022, CRL.M.As. 3134/2022, 15810/2023 & 18380/2023

INCOME TAX OFFICE

..... Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

CRL.M.C. 680/2022 and connected matters

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versus

DEEPAK TALWAR

..... Respondent

Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

- 21
- + CRL.M.C. 750/2022, CRL.M.As. 3152/2022, 15894/2023 & 18374/2023

INCOME TAX OFFICE

..... Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

versus

DEEPAK TALWAR Respondent Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

22

+ CRL.M.C. 751/2022, CRL.M.As. 3154/2022, 15891/2023 & 18381/2023

INCOME TAX OFFICE

DEEPAK TALWAR

..... Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

versus

..... Respondent

Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

23

+ CRL.M.C. 752/2022, CRL.M.As. 3156/2022, 15890/2023 & 18372/2023

INCOME TAX OFFICE Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

CRL.M.C. 680/2022 and connected matters

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versus

..... Respondent

Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

24

+ CRL.M.C. 753/2022, CRL.M.As. 3158/2022, 15815/2023 & 18377/2023

INCOME TAX OFFICE

DEEPAK TALWAR

..... Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

versus

DEEPAK TALWAR

..... Respondent

Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

25

+ CRL.M.C. 757/2022, CRL.M.As. 3174/2022, 15813/2023 & 18375/2023

INCOME TAX OFFICE Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

versus

DEEPAK TALWAR

..... Respondent

Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

CRL.M.C. 680/2022 and connected matters

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+ CRL.M.C. 762/2022, CRL.M.As. 3186/2022, 15893/2023 & 18373/2023

INCOME TAX OFFICE

..... Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

versus

DEEPAK TALWAR

..... Respondent

Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

27

+ CRL.M.C. 768/2022, CRL.M.As. 3203/2022, 15892/2023 & 18379/2023

INCOME TAX OFFICE

..... Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

versus

DEEPAK TALWAR

..... Respondent

Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

28

+ CRL.M.C. 771/2022, CRL.M.As. 3226/2022, 15828/2023 & 18370/2023

INCOME TAX OFFICE Petitioner

Through: Mr. Zoheb Hossain, Senior Standing Counsel with Mr. Sanjeev Menon, Advocate.

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versus

DEEPAK TALWAR

..... Respondent

Through: Mr. Tanveer Ahmed Mir and Mr. Vaibhav Suri, Advocates.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

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<u>ORDER</u> 09.11.2023

Hon'ble Judge is not holding the Court today.

List on 15.02.2024.

By Order

(COURT MASTER)

NOVEMBER 09, 2023/ck

CRL.M.C. 680/2022 and connected matters

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